

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 113/TT/2016

Date: 01.05.2017

To

The Assistant General Manager (Commercial),  
Power Grid Corporation of India Ltd.,  
Saudamini, Plot No. 2,  
Sector-2, Gurgaon-122001.

**Subject: Information pertaining to accelerated depreciation of SCADA/EMS matching with the commissioning of new SCADA systems**

Sir,

With reference to the Commission's order dated 2.3.2017 in Petition No. 188/MP/2014, you are requested to file fresh petitions in case of assets covered in Petition Nos. 545/TT/2014, 11/TT/2015 and 19/TT/2015 incorporating the information pertaining to accelerated depreciation of SCADA/EMS matching with the commissioning of the new SCADA system covered in the respective petitions by 22.5.2017. Further, you are directed to file the above said information in Petition Nos. 113/TT/2016, 144/TT/2016, 232/TT/2016, 17/TT/2015 and 39/TT/2015 by 15.5.2017. If no information is received by the said date, the matters will be decided on the information already on record.

Yours faithfully,

Sd/-  
(Monojit Sehrawat)  
Assistant Chief (Legal)